## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1056/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: P. SHANKAR & S. ARPUTHAM

NAME OF THE RESPONDENT(S)

: RICH INDIA HOUSING PVT LTD

UNDER SECTION

: 9(1) OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A.V. Aru

## **ORDER**

Mr.A.V.Arun, Counsel for Petitioner present and filed a memo for withdrawal of the petition. Memo is taken on record. Prayer is granted. Petition is dismissed as withdrawn.

S. vijageden

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL)